

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 45(ND)/2015
CA NO.

CORAM:

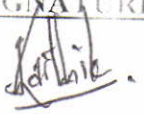


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SII. S.K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

NAME OF THE COMPANY Sh. Dinesh Kumar Gupta
Vs.
M/s. Shri S. S. Shyam Steel Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KARTHIK K.R.	ADVOCATE	Petitioner	
2.	R.K. NARULA	Advocate	Respondents 1-13	
3.	PRATIBHA SHARMA	Advocate	- do.	

Order

On behalf of the arguing counsel for the respondents, a request has been made for adjournment on the ground that the arguing counsel is down with fever/Chikungunya and is not able to come to the Court.

In view of the above, the hearing is deferred to 16.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)